

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:6122
ANSWERED ON:30.04.2015
DEVELOPMENT OF HANDLOOM SECTOR PRODUCTION
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Will the Minister of TEXTILES be pleased to state:

- (a) the details of schemes implemented by the Government to support the States including Karnataka in promotion of handloom products for overall and holistic development of handloom sector;
- (b) the funds allocated and released during each of the last three years for the purpose, scheme and State-wise along with steps taken by the Government for effective implementation of the schemes;
- (c) the details of schemes implemented by the Government for the welfare of people engaged in handloom sector in the country including Karnataka; and
- (d) the total number of beneficiaries covered under the said schemes, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government of India has been implementing the following schemes to support States, including Karnataka and the eligible handloom agencies for overall development of the handloom sector: -

- (i) National Handloom Development Programme.
- (ii) Handloom Weavers Comprehensive Welfare Scheme.
- (iii) Yarn Supply Scheme.
- (iv) Mega Handloom Cluster Scheme.

(b): A statement showing State-wise and year-wise funds released during the last three years for various schemes being implemented by the Government of India for overall development of the handloom sector is annexed as Annexure-I. State-wise allocation of funds is not made. The Schemes are implemented in coordination with the State Governments and eligible handloom agencies. The Government of India, therefore, convenes periodic meetings with the State Directorates of Handlooms for effective implementation of these schemes.

(c): A scheme under the nomenclature of Handloom Weavers Comprehensive Welfare Scheme is basically meant for the welfare of people engaged in the handloom sector in the country including Karnataka. The Scheme has two components viz.

- (i) Health Insurance Scheme, which was implemented by the Office of the Development Commissioner for Handlooms upto 30th September 2014. Now the Scheme is being implemented by the Ministry of Labour and Employment under the name of Rashtriya Swasthya Bima Yojana with enhanced benefits of Rs. 37500/- (Rs. 7500 and Rs. 30000 for OP & IP treatment respectively) and
- (ii) Mahatma Gandhi Bunkar Bima Yojana, which provide insurance cover to handloom weavers in the case of natural death (Rs. 60,000/-) and accidental death (Rs. 1,50,000/-), total disability (Rs. 1,50,000/-) and partial disability (Rs. 75,000/-).

(d): A statement showing state-wise total number of enrolments under Health Insurance Scheme and Mahatma Gandhi Bima Bunkar Yojana during the last three years is annexed as Annexure-II.